

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 215 of 2016 (SZ)**

**Applicant(s)**

Guntu Boyina Kumar,  
Kommadi,  
Visakhapatnam-48

**Vs. Respondent(s)**

The State of Andhra Pradesh, rep.  
by its Secretary,  
Revenue Department,  
Secretariat, Hyderabad-22  
And 3 others.

**Legal Practitioners for Applicant(s)**

M/S.Madhurai Donti Reddy Basu,  
K.Balaiyaantham

**Legal Practitioners for Respondents**

Mrs. H. Yasmeen Ali for R1 to R4

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 23<sup>rd</sup> August, 2017</p> <p>The application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>Learned counsel appearing for the applicant submitted that she is ready for arguments. But, as the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 12.10.2017</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>